

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 403**  
**IA/3960/ND/2022 in Transfer Petition/15/ND/2022 in CP**  
**IB/38/9/JPR/2021**

**IN THE MATTER OF:**

|                                      |     |            |
|--------------------------------------|-----|------------|
| M/s NS Rolling Steel Private Limited | ... | Applicant  |
| Versus                               |     |            |
| Ircon International Limited          | ... | Respondent |

**Order under Section 9 of IBC, 2016.**

**Order delivered on 13.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

There is no appearance on behalf of the petitioner. Petition is dismissed for default.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**  
**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**